

**IN THE NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH**

COURT – IV

18.

CP/256(MB)2023

CORAM:

MS. ANU JAGMOHAN SINGH
MEMBER (Technical)

SHRI KISHORE VEMULAPALLI
MEMBER (Judicial)

ORDER SHEET OF THE HEARING HELD ON **10.10.2023**

NAME OF THE PARTIES: Rb British Marine India Private Limited

SECTION: 66(1) OF THE COMPANIES ACT, 2013.

ORDER

1. Mr. Arun Saxena, Ld. Counsel for the Petitioner present.
2. List this matter for further consideration on **07.11.2023**.

Sd/-
ANU JAGMOHAN SINGH
Member (Technical)

Sd/-
KISHORE VEMULAPALLI
Member (Judicial)